

&  
SLP(C)No. 11746 OF 2000

ITEM No.301

Court No.11

SECTION XIV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11746/2000

(From the judgement and order dated 02/06/2000 in WA 177/96  
of The HIGH COURT OF GAUHATI)

GAUHATI HIGH COURT & ANR.

Petitioner (s)

VERSUS

KULADHAR PHUKAN & ANR.

Respondent (s)

(With prayer for interim relief)  
( For Final Disposal )

Date : 21/01/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr. Vijay Hansaria,Adv.  
Mr. Sunil Kumar Jain,Adv.  
for M/s Jain Hansaria & Co.

For Respondent (s) Mr. P.K. Goswami, Sr.Adv.  
Mr. Rajiv Mehta.,Adv.  
  
Ms. Krishna Sarma,Adv.  
Ms. Asha G. Nair,Adv.  
Mr. V.K. Sidatharan,Adv.  
for M/s. Corporate Law Group

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

Adjourned to next week.

.SP1

(Neena Verma)  
Court Master

(Radha Rani Bhatia)  
Court Master